

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP 152/241-242,185,188/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 04.09.2018

NAME OF THE PARTIES: Kanti Bhikabai Patel & Ors.
Vs
Aver Software Technologies Ltd.

Section 241-242, 185, 188 of the Companies Act, 2013.

ORDER

36. **CP 152/241-242, 185, 188/2017**

On the withdrawal memo alongwith affidavit being filed, this company
petition is hereby dismissed as withdrawn.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)